NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/140/2016 NAME OF THE PETITIONER(S) : S. Reha Banu NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd &8 others UNDER SECTION : 397/398 and 237 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Anierdh keishon Adity a. S FOR P. Jayapku Rash 3. COUNSEL FOR PETITIONER

ORDER

Counsel representing both the parties present. Counsel for petitioner submitted that there is a proposal for settlement between the parties. Time enlarged at request to report the outcome of the proposal for settlement. 9/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)